

HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on
31.08.2017**

Cases	Total pendency at the beginning of August, 2017		Institution during the month of August, 2017		Total disposal during the month of August, 2017		Pendency at the end of August, 2017	
	(Civil-Criminal)		(Civil-Criminal)		(Civil - Criminal)		(Civil - Criminal)	
1.WRIT PETITION	80	01	10	-	06	01	84*	-
2.APPEAL	16	32	-	01	-	01	16	32
3.R.S.A	04	-	-	-	-	-	04	-
4.F.A.O	01	-	-	-	-	-	01	-
5.CONTEMPT.	-	-	01	-	-	-	01	-
6.MISC.CASES	-	05	-	01	-	02	-	04
7.MISC.APPEAL	-	-	-	-	-	-	-	-
8.TRANSFER PETITION	-	-	-	-	-	-	-	-
9.BAIL APPLICATION	-	-	-	-	-	-	-	-
10.MAC.APPEAL	05	-	01	-	-	-	06	-
11.REVIEW	02	-	-	-	-	-	02	-
12.REVISION	06	05	01	-	01	-	06	05
13.MAT APPEAL	01	-	-	-	-	-	01	-
14.REVISION U/S19 OF THE (FAM CT)	-	-	-	-	-	-	-	-
15.LEAVE PETITION	-	05	-	02	-	01	-	06
16.ARB. PETITION/ APPEAL	01	-	01	-	01	-	01	-
17.S.A.O.	-	-	-	-	-	-	-	-
18.REFERENCE	-	-	-	-	-	-	-	-
19.C.O	05	-	-	-	-	-	05	-
20.TAX APPEAL	02	-	-	-	-	-	02	-
TOTAL	123	48	14	04	08	05	129	47

1* (One) WP (C) stand adjourned sine- die




 Assistant Registrar
 High Court of Sikkim
 Gangtok